

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF July - 2023

Form 1									
List of cases e-filed during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
	M/S	-	-	-	-	-	-	-	-
	AO	-	-	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

Form -2							
List of cases in which e-payment of Court fees was made during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
	M/S	-	-	-	-	-	-
	AO	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3**List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
	M/S	-	-	-	-	-	-
	AO	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4**List of total no. of cases randomly allocated during the month**

Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
	M/S	-	-	-	-	-
	AO	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form -5**List of cases in which cases Management Hearing was held during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
	M/S	-	-	-	-	-	-
	AO	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month of July, 2023

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
	M/S	-	-	-	-	-	-	-	-	-	-	-	-
	AO												
1	High Court of Uttarakhand, Nainital	NA	Nil	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
2	Addl. District Judge, Commercial Court Dehradun	ADJ Commercial court Dehradun	Arbitration/110/2022	ASHOKA BUILDCON LTD Vs UTTARAKHAND STATE MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL	Sachin . S. Kahery	12-12-2022	No	04-07-2023	204	Contested	07-07-2023	2	34
		ADJ Commercial court Dehradun	Arbitration/77/2022	JAGDISH BHATIA Vs PARVATI DEVI	Vaibhav Jain	03-08-2022	No	06-07-2023	337	Contested	10-07-2023	2	34
		ADJ Commercial court Dehradun	Misc. Civil reg 70/54/2023	M/s DURGA ENTERPRISES Vs NAGAR AYUKTA NAGAR NIGAM ROORKEE	Sanjay Upadhay	30-05-2023	Yes	07-07-2023	38	Contested	11-07-2023	2	9

		ADJ Commercial court Dehradun	Arbitration Execution/41/2021	M/s SHRIRAM TRANSPORT FIN. CO. LTD Vs BHOOKAN LAL	Shiv Kunwar Singh	03-02-2021	No	12-07-2023	879	Contested	15-07-2023	2	36
		ADJ Commercial court Dehradun	Arbitration Execution/312/2020	SAHAKARI AWAS NIRMAN Vs DOON SAHKARI AWAS SAMETI LTD	Arun Himani	19-02-2020	No	14-07-2023	1226	Contested	18-07-2023	2	36
		ADJ Commercial court Dehradun	Arbitration/173/2019	BHEL Vs M/s IMPEX METYAL FERRO ALLOYS PVT LTD	C.P Sharma	14-08-2019	No	15-07-2023	1416	Contested	19-07-2023	2	34
		ADJ Commercial court Dehradun	Reg. Misc 74/24/2023	M/s F.G AND CO. Vs BRIDCUL	Vaibhav Jain	15-03-2023	No	15-07-2023	122	Contested	19-07-2023	2	47
		ADJ Commercial court Dehradun	Arbitration/169/2019	M/s SHRIRAM CITY FINANCE LTD Vs MAHENDRA KUMAR	Mahboob Hasan	14-08-2019	No	17-07-2023	1418	Contested	20-07-2023	2	34
		ADJ Commercial court Dehradun	Misc. Civil reg 70/63/2022	ADHIKHIKSHA ABHIYANTIA Vs LOKENDRA VERMAR	Ashok	24-12-2022	Yes	17-07-2023	205	Contested	20-07-2023	2	9
		ADJ Commercial court Dehradun	Misc. Civil reg 70/42/2022	DNC COMMUNICATION PVT Vs UTTARANCHAL POWER CORPORATION LTD	Avil Kaintura	02-09-2022	Yes	18-07-2023	319	Contested	21-07-2023	2	9
		ADJ Commercial court Dehradun	Arbitration/100/2021	UNION OF INDIA Vs Ms RAVINDRA KUMAR GUPTA	Rajeev Acharya	10-09-2021	No	19-07-2023	672	Contested	22-07-2023	2	34
		ADJ Commercial court Dehradun	Arbitration Execution/22/2023	M/s HDB FINANCIAL SERVICES LTD Vs ISRAR AJARAM	Gaurav Sharma	27-01-2023	No	19-07-2023	173	Contested	22-07-2023	2	36

		ADJ Commercial court Dehradun	Arbitration/19/2020	M/s GEETA TRADERS Vs BHEL	Vijay Kumar Sharma	28-01-2020	No	20-07-2023	1254	Contested	24-07-2023	2	34
		ADJ Commercial court Dehradun	Arbitration/21/2020	BHEL Vs M/s GEETA TRADERS	Tanmay Vashishtha	28-01-2020	No	20-07-2023	1254	Contested	24-07-2023	2	34
		ADJ Commercial court Dehradun	Arbitration/39/2023	MDDA RAMKY Vs MUSSORIE DEHRADUN	Divyam Agarwal	23-05-2023	Yes	21-07-2023	59	Contested	25-07-2023	2	9
		ADJ Commercial court Dehradun	Arbitration/124/2021	SHOKATH ALI Vs M/s SHRIRAM TRANSPORT FINANCE CO	Raunak Sharma	17-11-2021	No	28-07-2023	613	Contested	31-07-2023	2	34
		ADJ Commercial court Dehradun	Arbitration Execution/145/2022	M/s SUNDRAM FINANCE LTD Vs PAWAN KUMAR GOYAL	Shubham Chabra	22-11-2022	No	28-07-2023	248	Contested	31-07-2023	2	36
		ADJ Commercial court Dehradun	Arbitration/7/2022	M/s BHARAT SANCHAR NIGAM LTD Vs M/s SHIVA TRAVELS	Anupama Gautam	31-01-2022	No	31-07-2023	541	Contested	02-08-2023	2	34
		ADJ Commercial court Dehradun	Arbitration/8/2022	M/s BHARAT SANCHAR NIGAM LTD Vs M/s SHIVA TRAVELS	Anupama Gautam	31-01-2022	No	31-07-2023	541	Contested	02-08-2023	2	34

Form 7**Summary of Commercial Cases during the month, July, 2023**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
	M/S		4	0	0	4
	AO		87	0	0	87
1	High Court of Uttarakhand, Nainital		91	0	0	91
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1158	77	77	1158

**Form 6(i):
Mediation Data during the month**

List of cases received for Pre-Institution Mediation and Settlement during the month, July, 2023

Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
		-	-	-	-	-
		-	-	-	-	-
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Almora	22	Nil	1	5	16
3	DLSA, Bageshwar	9	Nil	Nil	7	2
4	DLSA, Dehradun	15	29	Nil	19	25
5	DLSA, Haridwar	Nil	3	Nil	1	2
6	DLSA, U.S. Nagar	Nil	Nil	Nil	Nil	Nil

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF July, 2023

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	77	-	-	-	0
No. of appeals filed	-	-	-	-	0
No. of cases pending	1158	-	-	-	91
No. of cases disposed of	77	-	-	-	0

